blocks of Amaravati district, community special work through NGOs and imparting of health education in the local tribal languages to the tribals by a District Health Education Team.

### **Illegal Copper Trade**

- SHRI **SURYABHAN PATIL** VAHADANE: Will the Minister of COMMERCE be pleased to state:
- (a) whether Government's attention has been drawn towards a news-item published in the Hindustan Times dated 3rd October, 1996. with a heading "Illegal copper trade has cost crores" mentioning another scam in the offing and cheating of the Government exchequer of hundred crores of rupees each year; and
- (b) if so, the details of the case and the action Government propose to take against the defaulters and to prevent the cheating firms from doing their business further?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH): (a) and (b) The Information is being collected and will be laid on the Table of the House.

## **De-licencing of industries**

## 985. SHRI JAGIR SINGH DARD: DR. SHRIKANT RAMCHANDRA JICHKAR:

Will the Minister of INDUSTRY be pleased to refer to his declaration that there are some industries for de-licensing in the near future and state:

- (a) the status of these proposals; and
- (b) the names of industries which will be delicensed in the near future?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN): (a) and (b) The Government have reviewed the list of industries under compulsory licensing and decided to delicense "Entertainment Electronic-Industries" and the review is a continuous process.

#### Sick industrial units

986. SHRI K. RAHMAN KHAN: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that a number of industrial units are lying sick in the country;'

- (b) if so, the total number of such sick units. State-wise;
- (c) whether Government have any plan to rejuvenate these sick industrial units:
  - (d) if so, the details thereof; and
  - (c) if not, the reasons therefor?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN): (a) and (b) Data on sick industrial units assisted by Banks in the country is complied by the Reserve Bank of India. According to the latest RBI data available, the statewise distribution of sick industrial units as at the end of March 95 is at Statement I. (See below)

(c) to (e) The Government has taken a number of steps for revival of sick industrial units. Some of the important steps are at Stutement-II.

# Statement-I State-wise distribution of sick SSI and Non-SSI units as at the end of March, 1995.

State-Union No. of sick No. of sick Territory SSI Units Non-SSI Units 17984 Assam 31 Meghalaya 367 2 Mizoram 162 Rihar 26749 53 Arunachal Pradesh 140 West Bengal 50500 224 Nagaland 1728 Manipur 2370 Orissa 20498 44 Sikkim 1 96 Tripura 921 5 A&N Islands 28 Uttar Pradesh 171 35988 Delhi 23 5712 Punjab 2473 38 2339 Haryana 62